SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No.1699/2019 in W.P.(C) No. 215/2005

COMMON CAUSE (A REGD. SOCIETY)
DIRECTOR SH. H.D. SHOURIE

Petitioner(s)

VERSUS

UNION OF INDIA (A) MINISTRY OF HEALTH AND FAMILY WELFARE SECRETARY

Respondent(s)

[TO GO BEFORE FIVE HON'BLE JUDGES][FOR DIRECTIONS] FOR ADMISSION and IA No.105815/2019-CLARIFICATION/DIRECTION)

Date: 29-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE AJAY RASTOGI HON'BLE MR. JUSTICE ANIRUDDHA BOSE HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Ms. Rashmi Nandakumar, AOR

Ms. Dhvani Mehta, Adv.

For Respondent(s) Mr. Tushar Mehta, ASG

Mr. K.M. Nataraj, ASG

Mr. Mohammed Akhil, Adv.

Mr. Shailesh Madiyal, Adv.

Mr. Anand Sanjay M. Nuli, Adv.

Mr. Adit Khorana, Adv.

Mr. Vinayak Sharma, Adv.

Mr. Udai Khanna, Adv.

Mr. Anirudh Bhat, Adv.

Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following O R D E R

List the matter on 23rd of November, 2022.

(JAGDISH KUMAR) COURT MASTER (SH) (RENU KAPOOR) ASSISTANT REGISTRAR